

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00057/2019

Date of decision: 24.01.2019

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

P.K. Preethi, aged 40 years,
W/o Narayanan Kutty,
Junior Clerk (Office Clerk)
Office of the Assistant Divisional Engineer
Southern Railway, Thrissur RS & PO, Pin 680 021
Residing at : “ Sreelakshmi” , Velloth House,
Manalarkavu, 10th Street, Viyyoor P.O., Thrichur Dist
Pin: 680010.

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Applicant

(By Advocate – Mr. T.C.G.Swamy)

V e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Head Quarters Office, Park Town P.O.
Chennai 600 003.
2. The Divisional Railway Manager
Southern Railway, Trivandrum Division
Thiruvananthapuram 695014.
3. The Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Thiruvananthapuram 695 014.
4. Shri S.Jayakumar, Junor Clerk,
Office of the Senior Divisional Engineer,
Southern Railway, Ernakulam Junction Railway Station
Kochi 682 016.
5. Shri K.T.Roay, Junior Clerk,
Office of the Deputy Chief Engineer/Construction
Southern Railway, Ernakulam Junction Railway Station
Kochi 682 016.
6. Ms.Dhanya K.M., Junior Clerk,
Office of the Senior Divisional Engineer
Southern Railway, Trivandrum Division
Thiruvananthapuram 695 014.
7. Shri J. Komalan, Junior Clerk,
Office of the Senior Section Engineer/P.Way Southern Railway,

Mavelikkara RS &PO
Mavelikkara 690 101, Kollam District. Respondents
(By Advocate – Mr. Sunil Jacob Jose, Standing Counsel for the Railways for R.1 to 3)

This Original Application having been heard on 24.01.2019, the Tribunal on same day delivered the following:

O R D E R (ORAL)

Per: E.K.Bharat Bhushan, Administrative Member:

Heard the counsel for the applicant.

2. Learned Standing Counsel for the Railways takes Notice on behalf of Respondents 1 to 3.
3. It is seen that O.A. is premature. The A.1 communication is issued by the Divisional Personnel Officer on behalf of Respondent No.3 awaiting representations for the position assigned in the seniority list of individual employees. It appears that there is still time for the applicant to file his representation as the last date is 31.1.2019.
4. O.A. is dismissed as premature.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

sj*

List of Annexures of the Applicant in O.A. No. 180/00267/2015

Annexure A-1 - True copy of the Provisional seniority list bearing No.V/P.612/Seniority/Vol.9 dated 18.12.2018/01.01.2019, issued from the office of the 3rd respondent.

Annexure A-2 - A True copy of Letter bearing No.V/P.443/Misc/Vol.IX(Pt) dated 03.01.2019, issued from the office of the 3rd respondent.

Annexure A-3 : A true copy of Notification bearing No.V/P.531/II/Office Clerks dated 16.07.2010, issued from the office of the 3rd respondent.

Annexure A-4 - A true copy of Office Order bearing No.80/2011/WP dated 22.07.2011, issued from the office of the 3rd respondent.

Annexure A-5 - A true copy of the judgment dated 23 Sep 2015 in OP(CAT) OP (CAT) No. 3775/2013 rendered by the Hon'ble High Court of Kerala.

Annexure A6 - A true copy of Memorandum bearing No.V/P.OA.977/2011/87 dated 23.06.2016, issued from the office of the 3rd respondent.

Annexure A7 - A true copy of Office Order bearing O.O. No.97/2016/WP dated 27.06.2016 issued from the office of the 3rd respondent.

Annexure A8 - A true copy of letter bearing No.S/2. Staff dated 28.06.2016 issued by the Assistant Divisional Engineer/Southern Railway/Thrissur.

Annexure A9 - A true copy of representation dated 03.06.2017, addressed to the Divisional Railway Manager and also the 3rd respondent Sr.DPO.

Annexure A10 - A true copy of detailed representation dated 03.4.2018, addressed to the 3rd respondent.

1. List of Annexures of the Respondents in O.A.No.180/00057/2019

Nil
